F-INSAS project of army

†1979. SHRI BHAGAT SINGH KOSHYARI:

SHRIPRABHAT JHA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that four years old Future Infantry Soldiers as a system (F-INSAS) project to make Army's infantry like American Land Worriers has become a victim of dilatory tactics;
 - (b) if so, the position of Government in this regard;
- (c) whether it is a fact that now a formula is being explored to complete this project under public private partnership; and
 - (d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) The Qualitative Requirements for Futuristic Infantry Soldier-As-A-System (F-INSAS) is being finalized together by the developer and army, identifying critical technologies requirements. Out of five major technologies for the futuristic soldiers, the following two have been projectised in the Defence Research and Development Organisation (DRDO).

- (i) Design and development of Multi-Calibre Individual Weapon System.
- (ii) Design and development of Air Bursting Grenade for Individual Weapon.

Integrated Management System with Public-Private-Partnership is contemplated in order to produce cost-effective system in large quantity.

Need to revamp defence acquisition system

1980. SHRIMATI SYEDA ANWARA TAIMUR:

SHRI VIJAY JAWAHARLAL DARDA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that since 2000-2001 India has not been fully spending its Defence budget;
 - (b) if so, is it attributable to the existing Defence acquisition system;
 - (c) does this system needs revamping; and
- (d) whether any expert opinion has been sought for improving this acquisition system so that our defence inventory of all the three arms of services is kept fully updated to safeguard the national frontiers especially when belligerent forces are surrounding from all sides?

THE MINISTER OF DEFENCE SHRI A.K. ANTONY): (a) Yes, Sir. It is correct that the funds allocated in the Budget Estimates could not be fully spent over the years. However, with reference to the Revised Estimates, the utilization has been to the extent of approximately 99% of the Revised Estimates, except for the years 2000-2001 and 2001-2002, when the utilization was 91.11% and 95.20% respectively.

(b) Utilization of Defence Budget under Capital Acquisition is made against the committed liabilities due for the year and new schemes proposed to be processed in that year as approved

[†] Original notice of the question was received in Hindi.

under the Annual Action Plan. Payments under committed liabilities are released depending upon the contractual terms and conditions. Sometimes the payments get delayed for the reasons that milestones as envisaged under the contract are not achieved, or delivery of the equipment is delayed by the vendor. As regards New schemes, those are processed as per the Defence Procurement Procedure (DPP) which aims to ensure expeditious procurement of approved requirement of the Armed Forces in terms of capability sought within the timeframes prescribed by optimally utilizing allocated budgetary resources. Delays, however, do occur on account of various reasons, such as, insufficient and limited vendor base, field trials, complexities in contract negotiation, etc.

- (c) There is a provision of periodic review of the system. The Defence Procurement Procedure is normally reviewed after every two years to keep the system revamped.
- (d) There is a provision for periodic review of Defence Procurement Procedure after every two years. It was last revised in 2008. Expert opinions and feedback based on experience in implementation are relied upon while undertaking the exercise of revision.

Facilities to ex-servicemen

†1981.SHRI SAMAN PATHAK: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government is planning to provide more facilities to ex-servicernen;
- (b) whether scholarship for technical and professional education and special concession in recruitment are being provided to the children of ex-servicemen; and
 - (c) if so, the details of the scheme?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Improving facilities for the exservicemen is a continuous process.

- (b) Yes, Sir.
- (c) The details of the scheme are given in the Statement.

Statement

Details of Schemes of Scholarship for Technical and Professional Education and Special Concession in Recruitment to the Children of Ex-servicemen:

1. Scholarship:

Prime Minister Scholarship Scheme: The Wards of ESM/widows of Armed Forces Personnel are provided scholarship for technical & professional degree courses by Kendriya Sainik Board (KSB) under Prime Minister Scholarship Scheme (PMSS) from National Defence Fund (NDF) from the academic year 2006-2007 @ Rs. 1250/-p.m. for boys and Rs. 1500/-p.m. for Girls students.

[†] Original notice of the question was received in Hindi.